

**Central Administrative Tribunal  
Ernakulam Bench**

**OA No.180/00582/2019**

Friday, this the 2<sup>nd</sup> day of August, 2019.

**CORAM**

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

1. Jain Jose, aged 34 years,  
W/o Mathew V.Thomas  
Statistical Investigator Grade I,  
Directorate of Census Operations,  
CGO Complex, Poonkunnam, Vellayani,  
Thiruvananthapuram-695 522.  
Residing at CPW Quarters, CGO Complex,  
Poonkunnam, Vellayani, Thiruvananthapuram-695 522.
  
2. Sajitha J, aged 34 years,  
W/o Riyaz N,  
Statistical Investigator Grade I,  
Directorate of Census Operations,  
CGO Complex, Poonkunnam, Vellayani,  
Thiruvananthapuram-695 522.  
Residing at Komathupadittathil, Elippakulam,  
Alappuzha-690 503.
  
3. Lasitha G., aged 35 years  
W/o Prasad K.,  
Statistical Investigator Grade I,  
Directorate of Census Operations,  
CGO Complex, Poonkunnam, Vellayani  
Thiruvananthapuram-695 522.  
Residing at CPW Quarters, CGO Complex,  
Poonkunnam, Vellayani,  
Thiruvananthapuram-695 522.

Applicants

(Advocate: Mr. P.Ramakrishnan)

**versus**

1. Union of India represented by  
Secretary to Government,  
Ministry of Home Affairs,  
2/A, Mansingh Road,  
New Delhi-110 001.
2. Registrar General and Census Commissioner,  
Office of the Registrar General,  
2/A, Mansingh Road, New Delhi-110 001.
3. The Director of Census Operations,  
Directorate of Census Operations,  
CGO Complex, Poonkunnam, Vellayani,  
Thiruvananthapuram-695 522. Respondents

(Advocate: Mr. Sreenath S., ACGSC)

The OA having been taken up on 2<sup>nd</sup> August, 2019, this Tribunal delivered the following order on the same day:

**O R D E R (oral)**

**By E.K.Bharat Bhushan, Administrative Member**

The applicants are Statistical Investigators, Grade-I in the Directorate of Census Operations, Thiruvananthapuram. They have the grievance that in the final seniority list of Statistical Investigator Grade-II published as per Annexure A4, they were shown far below persons who had been appointed and promoted after them. In light of the above, they are stated to have filed representations, copies of which are at Annexure A9, A10 and A12, addressed to the 2<sup>nd</sup> respondent, which remain not responded to so far.

2. We feel that the OA can be disposed of by directing the 2<sup>nd</sup> respondent to consider the representations as stated above and take a decision on them as expeditiously as possible and in any case within thirty days of receipt of this order. Ordered accordingly. The OA stands disposed of.

**(Ashish Kalia)**  
**Judicial Member**

**(E.K.Bharat Bhushan)**  
**Administrative Member**

aa.

**Annexures filed by the applicants:**

Annexure A1: Copy of order dated 29.12.2009 issued by the 1<sup>st</sup> respondent.

Annexure A2: Copy of order dated 9.4.2010 issued by the 1<sup>st</sup> respondent.

Annexure A3: Copy of order dated 17.2.2011 issued by the 1<sup>st</sup> respondent.

Annexure A4: Copy of relevant extract from the Seniority List published by the 2<sup>nd</sup> respondent.

Annexure A5: Copy of representation dated 20.6.2013 submitted by the 1<sup>st</sup> applicant before the 2<sup>nd</sup> respondent.

Annexure A6: Copy of order dated 4.3.2015 in OA No.175/2015.

Annexure A7: Copy of order dated 14.10.2015 issued by the 2<sup>nd</sup> respondent.

Annexure A8: Copy of office memorandum dated 15.12.2015 issued on behalf of the 2<sup>nd</sup> respondent.

Annexure A9: Copy of representation dated 28.12.2015 submitted by the 2<sup>nd</sup> applicant before the 2<sup>nd</sup> respondent.

Annexure A10: Copy of representation dated 28.9.2016 submitted by the 2<sup>nd</sup> applicant before the 2<sup>nd</sup> respondent.

Annexure A11: Copy of office memorandum dated 27.7.2018 and the attached seniority is of Statistical Investigator Grade I as on 1.4.2017.

Annexure A12: Copy of representation dated 08/2018 submitted by the 2<sup>nd</sup> applicant before the 2<sup>nd</sup> respondent.